

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:6814
ANSWERED ON:08.05.2013
PENSION TRUST FOR MTNL
Bali Ram Dr.

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government is contemplating to grant pension to employees/officers of Mahanagar Telephone Nigam Limited (MTNL) and Bharat Sanchar Nigam Limited (BSNL) through a trust;
- (b) if so, the terms of reference of the trust; and
- (c) the time by which such trust is likely to start disbursement of pension to employees and their dependents?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) The pensionary benefits to absorbed employees of BSNL is covered under Rule 37-A of Central Civil Services(Pension) Rules, 1972 and the same are being paid by the Government. However, Government is considering for formation of a common Pension Trust for the purpose of disbursement of pensionary benefits to all the combined service optee absorbed employees of Mahanagar Telephone Nigam Limited (MTNL) under sub-rule 12 of 19 of Rule 37-A of Central Civil Services (Pension) Rules, 1972.

(c) Since the proposal for formation of the Pension Trust will require Cabinet approval, it is pre-mature at this stage to spell out the time by which the actual disbursement will start.